120

1	2	3	4
1987-88	31.40	28.98	39.62
1988-89	33.01	28.58	38.41
1989-90	31.40	29.48	39.11
1990-91	30.93	30.01	39.06
Post-Reform			
1991-92	29.96	29.38	40.66
1992-93	30.19	29.08	40.73
1993-94	29.50	29.28	41.22
1994-95	28.79	29.89	41.33
1995-96@	26.04	31.39	42.57
1996-97*	26.13	31.07	42.80
1997-98#	24.38	31.28	44.35

Provisional estimates

- Quick Estimates
- # Advance Estimates

Bisalpur Dam in Rajasthan

- 57. SHRI DOWARKA PARSHAD BAIRWA: Will the PRIME MINISTER be pleased to state :
- (a) the fund earmarked and spent on the Bisalpur Dam. (Rajasthan) as on date;
 - (b) whether the work of the dam has been completed:
- (c) if not, the fund propose to be sanctioned for the purpose;
- (d) the area the State likely to be covered after completion the dam:
- (e) whether the Government propose to construct a dam near Tonk district of the State; and
- (f) if so, the time by which the dam is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) An expenditure of Rs. 262.31 crores has been incurred upto March, 1998 against the latest estimated cost of Rs 439.26 crores.

- (b) the work of the dam has almost been completed except for ancillary works.
- (c) Union Government has not sanctioned any funds for the purpose, so far.
- (d) The project on completion will cover Culturable Command Area of 69290 hectares with annual irrigation of 9890 hectares.

- (e) The Bisalpur dam is being constructed across Banas River near village Bisalpur in Tonk district.
- (f) The State Government proposes to complete the project during Ninth Plan.

Food Processing Industries in Karnataka

- 58. SHRIK.H. MUNIYAPPA: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government propose to set up any Food Processing Industries in Karnataka particularly in Kolar district during the current financial year 1998-99;
 - (b) if so, the details thereof; and

MAY 27, 1998

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) The Ministry of Food Processing Industries does not set up any food processing units directly in any State. However, under the Plan Schemes being operated by the Ministry, financial assistance is extended to State Government Organisations/ Public Sector/Joint Sector/Assisted Sector companies. Private Sector Companies/Cooperatives/NGOs for development of food processing industries. While no proposal has been received for setting up of food processing units in Kolar District during 1998-99, two proposal for setting up of Cold Stores, one-proposal for setting up a Mobile Fruit Processing Unit and one proposal for extraction of spice oil received from the State of Karnataka are under consideration of the Ministry at the present time.

Cauvery Water Dispute Tribunal

- 59. SHRI A. SIDDARAJU: Will the PRIME MINISTER be pleased to state:
- (a) whether the Cauvery Water Dispute Tribunal has given its final report;
 - (b) if so, the details thereof; and
- (c) if not, the time by which the report is expected to be given?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No. Sir.

- (b) Does not arise.
- (c) It is not possible to predict the time by which the final report will be given by the Cauvery Water Disputes Tribunals.

Fifth Pay Commission

- 60. SHRI K.S. RAO: WIII the PRIME MINISTER be pleased to state :
- (a) whether some of the recommendations of the Fifth Pay Commission are still under consideration of the Government:

- (b) if so, the details thereof; and
- (c) the time by which the decision on these recommendations is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) Necessary orders implementing the major recommendations of the Fifth Central Pay Commission relating to pay structure, replacement scales corresponding to the pre-revised scales of pay applicable in the Central Government, the grant of replacement scales of pay higher than their existing ones for certain common categories of staff and specified posts in Group 'B', 'C' and 'D' in various Ministries, Departments and Union Territories, age of superannuation., House Rent Allowance, City Compensatory Allowance, Transport Allowance, Travelling Allowance on tour/transfer, Pension and family pension, etc. which affect and are of relevance to the large majority of Central Government employees have already been issued. Some of the recommendations on which necessary orders are yet to be issued relate to certain location-specific or department-specific allowances and special benefits, grant of higher replacement scales of pay for individual Group 'A' posts and/or upgradation of Group 'A' posts, pay scales of members of DANICS and DANIPS. introduction of time-bound promotions on an assured basis. restructuring of cadres, etc. These recommendations are in various stages of processing in consultation with the Ministries/Departments involved. Specified proposals to facilitate to implementation of some of the departmentspecific recommendations relating to pay scales or restructuring of existing cadres are also awaited from the concerned administrative Ministries/Departments.

(b) and (c) All the Ministries/Departments are involved in implementing the recommendations of the Fifth Pay Commission and the information called for is not centrally maintained.

Tiesue Culture by TERA

- $61.\,\mathrm{SHRI}\,\mathrm{P.R.}\,\mathrm{KYNDIAH}$: Will the PRIME MINISTER be pleased to state :
- (a) whether the Government are aware of a study recently conducted by the Tata Energy Research Institute on adopting Tissue Culture to save the endangered forest tracts of the North-East region:
- (b) whether the tree species found in North-East region like bamboo, eucalyptus, teak, pine, oak, cassia etc. have long gestation periods thereby creating scarcity of planting material which involve conventional multiplication techniques;
- (c) if so, whether Tissue Culture can help raising the planting material in abundance and all through the year;

- (d) whether equally remunerative operations like herbal plantation can be dove/tailed with the Tissue Culture system;
- (e) if so, whether the Centre would establish experimental farms in North-East region; and
 - (f) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir. The Tata Energy Research Institute has a regional office in North East for tackling problems of the region. Tissue culture studies are being conducted for mass multiplication of a number of plant species including bamboo, which are growing in the North Eastern region.

- (b) and (c) Yes, Sir. The conventional techniques are being used to multiply the important tree species of the region. However, Plant Tissue Culture methods can be used to supplement the conventional techniques. Through the use of plant Tissue Culture large quantities of planting material which are true to type can be produced in a short duration, and can be made available throughout the year, by duly adjusting the production time according to the planting season.
- (d) Plant Tissue Culture can be used for generating large quantities of planting material of elite herbal plant species.
- (e) The Department of Biotechnology is exploring the possibility, in consultation with Regional experts, of the application of Plant Tissue Culture for multiplication of elite planting material including medicinal plant species in the North Eastern Region.
 - (f) Does not arise.

Ravine Areas

- 62. SHRI RANJIB BISWAL: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government have made any survey on the total ravine areas in the country;
- (b) if so, the date on which the survey was conducted and the total area found as ravine in the country, State-wise; and
- (c) the details of schemes prepared/proposal to be made for the development of agriculture in those ravine areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) No specific survey has been carried out to ascertain the total ravine areas in the country. However, as per the report of the Working Group set up (1972) by the Ministry of Home Affairs, there is a ravine areas of 36.69 lakh hac. in the country spread over 9 States as per details given in the statement enclosed.